

SCHEDULE II
FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s GOLDEN BEACH
INFRACON PRIVATE LIMITED (IN LIQUIDATION).**

Sr. No.	Particulars	Details
1.	Name of Corporate Debtor	Golden Beach Infracon Private Limited (In Liquidation)
2.	Date of Incorporation of Corporate Debtor	31/03/2009
3.	Authority under which Corporate Debtor Is Incorporated/ Registered	Registrar Of Companies (Mumbai) Under The Companies Act, 1956
4.	Corporate Identity Number of Corporate Debtor	U70109MH2009PTC191338
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Registered Office: 4th Floor, HDIL Towers, Anant Kanekar Marg, Bandra - East Mumbai Maharashtra 400051 India.
6.	Date of Closure of Insolvency Resolution Process	06.01.2023
7.	Liquidation Commencement Date of Corporate Debtor	06.01.2023 (Received the order copy on 20.02.2023)
8.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Mahesh Sureka 173, Udyog Bhavan, Sonawala Road, Goregoan East, Mumbai 400063 9322581414 IP Regn.No. IBBI/IPA-001/IP P00413/2017-18/10736
9.	Address and e-mail of the liquidator, as registered with the Board	173, Udyog Bhavan, Sonawala Road, Goregoan East, Mumbai 400063 mahesh@mrsureka.com
10.	Address and e-mail to be used for correspondence with the liquidator	173, Udyog Bhavan, Sonawala Road, Goregoan East, Mumbai 400063 gbiplliquidation@gmail.com
11.	Last Date for Submission of Claims	19.03.2023

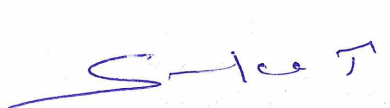
Notice is hereby given that the Hon'ble National Company Law Tribunal (Mumbai Bench) has ordered the commencement of liquidation of M/s GOLDEN BEACH INFRACON PRIVATE LIMITED (In Liquidation) on 06.01.2023. The order copy regarding the same was received on 20.02.2023.

The stake holders of M/s GOLDEN BEACH INFRACON PRIVATE LIMITED (In Liquidation) are hereby called upon to submit a proof of their claims, on or before 19.03.2023, to the liquidator at the address mention against item No. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:




Mr. Mahesh Sureka
IP Regn.No. IBBI/IPA-001/IP-P00413/2017-18/10736
AFA Certificate Validity up to 20.10.2023
Liquidator of M/s GOLDEN BEACH INFRACON PRIVATE LIMITED
(Corporate Debtor in Liquidation)

Date: 22nd February, 2023
Place: Mumbai.